

**IN THE COURT OF ANIL KUMAR SISODIA
SPECIAL JUDGE (PC ACT)(CBI)-07: ROUSE AVENUE COURTS:
DELHI**

FIR/ RC NO.:- RC-220/2016/PC0221EV

U/Sec. :- 20 r/w 52/29 NDPS Act, 1985

P.S. :- C.B.I.

C.B.I. VS. PREM KUMAR S/O CHAJJU RAM
ORDER

Present :- Accused Prem Kumar has been produced through Video Conferencing from CJ-10, ROHINI, DELHI.
Sh. A.K. Kushwaha, Ld. PP for CBI.
Sh. Diwakar Chaudhary, Remand Advocate.

That due to spreading of Corona Virus (COVID-19), special measures taken by the Govt. to prevent it by ordering a nationwide lockdown, the hearing of the present matter has been conducted through Video Conference using CISCO WEBEX app after taking consent of both the parties, in terms of directions issued by Ld. District & Sessions Judge-cum- Spl. Judge(PC ACT)(CBI) Rouse Avenue District Court, New Delhi.

Accused has been duly identified by Sh. Deepak Lochab Warder/Constable, SCJ-10, Rohini.

Accused is remanded to JC till 16/06/2020.

Incharge, Computer Branch RADC, New Delhi is directed to upload the order/proceeding on website and copy of the same be also provided to all the concerned parties.

Announced in the open court

On 16th day of May, 2020

(ANIL KUMAR SISODIA)

Special Judge (PC Act) (CBI)-07

RADC, NEW DELHI.

16/5/2020